

[Shri H. V. Koujalgi]

of the labourer have not gone high as compared to the rise in the prices. The wages which the labourer gets is not even sufficient for his maintenance since the prices of the essential commodities have gone very high. So, one can safely say that the criticism that has been made by some Members that the rich have become richer and the poor have become poorer seems to be true.

The country is facing so many difficult problems. Especially the food problem has become a chronic one. Recently, we have seen agitations in many States, and still these agitations are threatening in many States. Government must see that we secure self-sufficiency in food at least within the next five years. We are expected to be self-sufficient as early as possible, and we are not expected to go from country to country asking for food every year. The hon. Food Minister has told us on more than one occasion that incentive prices should be given to the growers. Accordingly, each State has fixed prices in the respective areas, but in practice we find that the foodgrain which is sold at the rate of Rs. 50 to 60 per quintal in some parts like the Punjab or Rajasthan is sold in other States like Maharashtra or Gujarat at the rate of Rs. 100 to 150 per quintal. The pity of it is that the grower does not get the price fixed, but on the other hand, the profit goes to the middleman. Sometimes we see that even the States which are dealing in these foodgrains are purchasing at a lower rate and selling at a higher rate, thereby making a profit. That is highly objectionable, and there should be no such thing. It has been stated on more than one occasion that . . .

Mr. Chairman: The hon. Member may resume his seat and conclude his speech on Monday next. Now, we have to take up the Private Members' Business.

15.29½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTIETH REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Eightieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th March, 1966."

Mr. Chairman: The question is:

"That this House agrees with the Eightieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th March, 1966."

The motion was adopted.

15:30 hrs.

RESOLUTION RE: ADMINISTRATIVE REFORMS—contd.

Mr. Chairman: Further discussion of the following Resolution moved by Shri Bibhuti Mishra on the 25th February 1966:—

"This House is of opinion that with a view to bring socialism in the country forthwith and to execute the Five Year Plan successfully, Government should bring about radical changes in its administrative set-up without the least delay".

Shri Bibhuti Mishra might resume his speech.

श्री बिभूति मिश्र (मोतिहारी): समापति महोदय, पिछली बार मैं कह रहा था कि प्रशासन में काफी सुधार होना चाहिये और उस सिलसिले में मैंने कहा था कि प्रशासन सम्बन्धी कार्यों में सुधार लाने के लिए जो कमेटी बने उस कमेटी के जिम्मे वैदेशिक कार्य